

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 119**

**IA(IBC)/88(CH)2023, IA(IBC)/1258(CH)2024**

**in**

**CP(IB) No.531/Chd/Hry/2019  
(Admitted)**

**IN THE MATTER OF:-**

Redhex IT Solutions Pvt. Ltd.

...Petitioner

Versus

SNS Laboratories

...Respondent

**Under Section: 9, 66(1), IBC 2016 and Rule 11 NCLT**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 03.09.2024.

Sd/-  
Court Officer

24.07.2024  
Tanvi